

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 71/BB/2017	-	Admission	230/232	MEMG Holdings Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATTI. P. BHANU

SPT Legal

Advocate for petitioner

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. He has file Memo requesting the Tribunal to order for Notices to the ROC/R.D/Assistant Commissioner of Income Tax and also to the O.L, and further requested to order for publication in **The Financial Express**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily Bangalore Edition. Accordingly, notices are ordered to the above authorities as well publication in **The Financial Express**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily Bangalore Edition and the publication shall be within 10 days before the date of hearing. Hearing date is fixed on 22/12/2017. Registry is directed to prepare notices and the petitioner counsel to collect the same and to serve on the above authorities.

**Member (T)**

**Member (J)**